THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Smti Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To, Shri Aminur Rahman,

Principal Judge, Family Court,

Barpeta.

Dated Guwahati the 22 April, 2025.

No.HC.VII-105/2001/2771 /A

Sub:

From :-

Casual leave.

Ref:-

Your letter No. FCB/15/Admin/2025/351, dtd. 11.04.2025

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 19.04.2025 and 22.04.2025, along with station leave permission from the evening of 11.04.2025 till the morning of 23.04.2025 has been granted. The CJM, Barpeta, and in his absence, the i/c CJM, Barpeta shall remain in charge of your Court and

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE) Memo No.HC.VII-105/2001/2772 /A, dated , 22-04-7025

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILAN

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